

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI "A" BENCH: NEW DELHI**

**(THROUGH VIDEO CONFERENCING)**

**BEFORE SHRI G.S. PANNU, VICE PRESIDENT AND  
SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

**ITA No.3378, 6263/Del/2017 & 4324/Del/2018  
Assessment Year : 2011-12, 2012-13 & 2014-15**

Bain & Company Inc. 131, Dartmouth Street, Boston Massachusetts USA PAN-AAECB9564	Vs	DCIT (International Taxation) Circle-Gurgaon
<b>APPELLANT</b>		<b>RESPONDENT</b>

**ITA No.6877/Del/2019  
Assessment Year : 2016-17**

Bain & Company Inc. 131, Dartmouth Street, Boston Massachusetts USA PAN-AAECB9564	Vs	ACIT (International Taxation) Circle-Gurgaon
<b>APPELLANT</b>		<b>RESPONDENT</b>

<b>Appellant by</b>	None
<b>Respondent by</b>	Sh.M.Baranwal, Sr.DR
<b>Date of Hearing</b>	20.01.2021
<b>Date of Pronouncement</b>	20.01.2021

**ORDER**

**PER G.S. PANNU, VP :**

These appeals by the assessee for the assessment years 2011-12, 2012-13, 2014-15 & 2016-17 are directed against the orders of learned Assessing Officer, New Delhi.

2. None appeared on behalf of the assessee at the time of virtual hearing. The learned counsel for the assessee, vide its letter dated 18.01.2021, received through email, has requested for withdrawal of the appeals filed by him and stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment years under consideration under the

“Vivad Se Vishwas Scheme, 2020”. A certificate to this effect under Section 5(1) of The Direct Tax Vivad Se Vishwas Act, 2020 has also been filed.

3. Learned Senior DR has no objection.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeals.
5. In view of the above, all appeals filed by the assessee are dismissed.

Above decision was announced on conclusion of Virtual Hearing on 20<sup>th</sup> January, 2021.

**Sd/-**

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**(SUDHANSHU SRIVASTAVA)**  
**JUDICIAL MEMBER**

**(G.S. PANNU)**  
**VICE PRESIDENT**

\* Sh \*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT, NEW DELHI